## GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

### RAJYA SABHA UNSTARRED QUESTION No. 3191 TO BE ANSWERED ON 20.08.2025

#### IMPLEMENTATION OF PMMVY IN TELANGANA

#### 3191. SHRI K.R. SURESH REDDY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the number of beneficiaries registered under the PMMVY in Telangana during the last five years, year-wise and district-wise;
- (b) whether there have been delays or shortfalls in fund disbursal to eligible beneficiaries in Telangana, if so, the reasons therefor;
- (c) the details of the amount of funds sanctioned, released and actually disbursed under the PMMVY in Telangana during the last five years, year-wise and district-wise; and
- (d) the steps taken by the Ministry to improve awareness, streamline beneficiary identification and reduce exclusions under the scheme, especially among women in SC/ST and remote rural communities in Telangana?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d) PMMVY is implemented as a Centrally Sponsored Scheme in 35 States and Union Territories (except Telangana). The Government of Telangana is not implementing the scheme in their State.

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